

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3145
ANSWERED ON:19.08.2011
HAWALA AND ANGADIA CASH TRANSACTION
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of FINANCE be pleased to state:

- (a) whether there are cases of Hawala and Angadia illegal cash transaction at Bara Bazar in Kolkata;
- (b) if so, the details of such transactions and name of the persons who have been involved in such transactions till 31 December, 2010; and
- (c) the current status of the case?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

(a) to (c):- Investigations have been taken up by the Directorate of Enforcement into suspected contraventions of Foreign Exchange Management Act, 1999 (FEMA) involving certain individuals and entities based in Kolkata. Investigations are currently under way and as such it would not be appropriate in the interest of investigation to divulge details of cases at this stage.